

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
STARRED QUESTION No. †301  
TO BE ANSWERED ON 08.08.2016

**Fees for Entrance Exams**

**†\*301. SHRI DHARMENDRA YADAV:  
SHRI ADHALRAO PATIL SHIVAJIRAO:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the universities and other institutions are charging exorbitant fees for conducting entrance exams and if so, the details thereof;
- (b) whether the Government has assessed the actual expenditure incurred on these entrance exams and if so, the details thereof;
- (c) whether the Government/University Grants Commission (UGC) propose to rationalise such fee and if so, the details thereof; and
- (d) the time by which action is likely to be taken by the universities/UGC?

**ANSWER**  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI PRAKASH JAVADEKAR)

(a) to (d): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. †301 FOR 08.08.2016 ASKED BY SHRI DHARMENDRA YADAV AND SHRI ADHALRAO PATIL SHIVAJIRAO, HON'BLE MEMBERS OF PARLIAMENT, REGARDING FEES FOR ENTRANCE EXAMS.**

(a) to (d): The University Grants Commission (UGC) has informed that it has notified UGC (Institutions Deemed to be Universities) Regulations, 2016. The regulation is available at <http://www.egazette.nic.in/WriteReadData/2016/170661.pdf> . In the regulation, there is a provision in Clause 6.2 (1) stating that no institution deemed to be university shall charge any fee for an admission test other than an amount representing the reasonable cost incurred by it in conducting such test. Further, as per the regulations, an institution deemed to be University shall not engage in commercialization of education in any manner whatsoever, and shall provide for equity and access to all deserving students.

The UGC has further informed that the Universities are not expected to charge exorbitant fees for conducting entrance examinations.

The UGC has also informed that no complaint has been received by it against exorbitant entrance examination fee charged by the Universities.

The Central Board of Secondary Education (CBSE) has informed that fee charged by the Board from candidates for appearing in the entrance examinations such as National Eligibility cum Entrance Test (NEET), University Grants Commission-National Eligibility Test (UGC-NET), Joint Entrance Examination [JEE(Main)], Central Teacher Eligibility Test (CTET) etc. is fixed on no-profit, no-loss basis and used to meet the expenses of conduct of examination and also for providing infrastructure, manpower and other facilities required for it.

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